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Title: Introduction of the National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): Madam, I beg to move for leave to introduce a Bill further to amend the National Institute of Technology, Science Education and Research Act, 2007.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Institute of Technology, Science Education and Research Act, 2007. "

*The motion was adopted.*

SHRI JITIN PRASADA: Madam, I introduce\*\* the Bill.

*...(Interruptions)*

MADAM SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

**12.08 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

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